

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 23-01-2023 TO 27-01-2023

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<u>FINAL ORDER NO.</u>		
<u>1</u>	ST/53553/2015	F.O/50049/2023	19-01-2023	24-01-2023
<u>2</u>	ST/52620/2018	F.O/50050/2023	19-01-2023	24-01-2023
<u>3</u>	C/50013/2020	F.O/50052/2023	23-01-2023	24-01-2023
<u>4</u>	C/55387-55388/2013	F.O/50058-50059/2023	23-01-2023	24-01-2023
<u>5</u>	ST/50915/2019	F.O/50060/2023	23-01-2023	24-01-2023
<u>6</u>	AD/50322/2021 & AD/50412-50414/2021 &AD/50418/2021	F.O/50053-50057/2023	23-01-2023	24-01-2023
		MISC ORDER		
<u>1</u>	C/51629/2019	M.O/50019/2023	19-01-2023	24-01-2023

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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30/1/23

DEPUTY REGISTRAR